



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.11.2024

**NOTICE**

Please take notice that the following matters listed in the Court – IV on 07.11.2024 will not be taken up. The next dates of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1191 of 2022 & I.A. No. 5140 of 2023 & 999, 3252 of 2024  <b>(PH)</b>	Shailen Shah Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstructions Ltd. & Ors.  <b>With</b>	Sanjeev Sambasivan	Chitranshul A. Sinha Namrata Mohapatra Jaskaran S. Bhatia-R1, R2 & R3 Ridhima SharmaR4 Alok Dhir
2.	Comp. App. (AT) (Ins) No. 1197 of 2022 & I.A. No. 3621, 3622, 3623 of 2022 & 2986, 3258, 3432 of 2024  <b>(PH)</b>	Committee of Creditors of Wind World (India) Ltd. Through IDBI Bank Ltd. Vs. Shailen Shah Resolution Professional of Wind World (India) Ltd. & Ors.  <b>With</b>	Dheeraj Nair Amar Gupta	Sumant Batra Neha Naik-R1 Chitranshul A. Sinha Namrata Mohapatra-R2, R3 & R4 Varsha Banerjee Alok Dhir
3.	Comp. App. (AT) (Ins) No. 1249 of 2022 & I.A. No. 3821 of 2022 & 3256, 3435 of 2024  <b>(PH)</b>	Jogihali Wind Energy Pvt. Ltd. Vs. Yogesh Mehra & Ors.  <b>With</b>	Anuradha Dutt	Varsha Banerjee Udita Singh V.Sahni Ridhima Sharma

<p>4.</p>	<p>Comp. App. (AT) (Ins) No. 1362 of 2022 &amp; I.A. No. 4236 of 2022 &amp; 3254, 3436 of 2024  <b>(PH)</b></p>	<p>Suraksha Asset Reconstruction Ltd. &amp; Ors. Vs. Shailen Shah Resolution Professional of Wind World India Limited &amp; Anr.</p>	<p>Chitranshul A. Sinha</p>	<p>Vishrutyi Sahni. Ridhima Sharma-R2 Sumant Batra</p>
<p>5.</p>	<p>Comp. App. (AT) (Ins) No. 187 of 2023 &amp; I.A. No. 677, 678, 679 of 2023  <b>(PH)</b></p>	<p>Uday J. Desai Vs. Bank of India &amp; Anr.</p>	<p>Neeha Nagpal</p>	<p>Mahima Singh Shreya Mahalwar Aayush Agarwala-R1 Shahan Ulla-R2</p>
<p>6.</p>	<p>Comp. App. (AT) (Ins) No. 1117 of 2022  <b>(PH)</b></p>	<p>Asst. Commissioner of Income Tax Circle 1 (2)-1 Vs. Divyesh Desai, Liquidator for Precision Fasteners Ltd.</p>	<p>Easha Kadian</p>	<p>Udit Naresh Vaibhav Kulkarni Himanshu Aggarwal</p>

By order of Hon'ble Chairperson  
-Sd/  
Registrar